

even after 1 O'clock and I shall give you the opportunity to speak.

SHRI RAM NAGINA MISHRA (PADRAUNA) : Sir, Just how my friend has drawn attention of the Government towards the payment of sugarcane arrears, and I am not going to repeat it. I would like to speak further on this issue. Sir, what is more painful is the fact that whereas the Prime Minister of India is the well-wisher of the poor and the present Government is hailed as the saviour of the poor, and further the Prime Minister has stated time and again in his speeches that the Government will make payment of sugarcane arrears and that the Government will provide relief to the farmers, even then payment to the tune of crores of rupees is still pending. Sir, during the tenure of Indiraji, payment of Rs. 100 crore was pending. At that time Rs. 60 crore were paid by the Centre and Rs. 29 crore came from the cane less and thus entire payment was made. I had suggested earlier also that the payments can not be made unless the money is released by the Central Government. Presently a payment of Rs. 500 crore is pending. Through you I would like to draw the attention of the Government towards the sugar factories such as the Kanpur Sugar works which has four mills at Padrauna, Kankuian Gauri and Madohara. The mill situated at Gauri is closed down and probably the Madohara mill is also closed and more their twenty crore rupees are outstanding against the mills situated at Padrauna and Kankuian. The area is in grip of floods. The farmers are anguished. Recovery is being made. It has become difficult to make the payments to the labourer. The Government should be concerned about the running of the mill as it is the responsibility of the Government to keep it functional. The condition of the farmers is pitiable. Through you, Sir, I ask the Government to give a statement on this matter. *(Interruptions)* If the Government can not ensure payment by those sugar mills which are functioning under the control of Government of India, what would be the response of other mills. Hence you should ask the Hon'ble Minister to give a reply.

[English]

DR. ARUN KUMAR SARMA (LAKHIMPUR) : Mr. Deputy-Speaker, Sir, I stand here to raise an important issue concerning the North Eastern India where five districts of Arunachal Pradesh and Jonai sub-division of Assam have been delinked from the rest of the country for the last twelve days. The road communication was disrupted in the area during the last flood in the month of June. On 29th of August, a sudden flash of flood from the reserved block water from the Arunachal hills through the river Gai which is seven kilometers from Dhemaji district, washed away 1.5 kilometers of railway track including a railway bridge. It also washed away the bridge on the national highway which is under construction.

These bridge was damaged by the earlier flood also. Now the area has been disconnected from the other parts of the country. Forty thousand people have been rendered homeless and they are now in the relief camps. In the last flood, 12 persons lost their lives and now two persons have reportedly died on the spot. I talked to the Deputy Commissioner of Dhemaji District about the reconstruction of bridge.

He reported that it would take more than two months' time to repair the damaged bridge because it is rainy season and also because there are floods. Therefore, it is necessary to send a special defence team to raise or to erect a pontoon-bridge so that communication network is restored immediately.

I would therefore, request the Minister of Surface Transport and also the Minister of Railways to send a special defence team for restoring the road and rail communication immediately to save the people from this tragedy.

SHRI KASHI RAM RANA (SURAT) : Mr. Deputy Speaker, Sir, the present Central Government i.e. United Front Government and earlier the Congress Government have always maintained that they would formulate schemes for the upliftment of poor and especially the OBCs. The Government of Gujarat which had enlisted 60 communities, castes and subcastes earlier in the O.B.C. list, revised the number of Communities, castes and sub-castes to 105 by adding 30 new castes and sub-castes. However, those castes have not been included in the common list by the Government of India and especially the Social welfare Department. Until these castes and sub-castes are included in the common list drawn up by the Government of India these people would not be benefitted.

In November, 1994, the Government of Gujarat had made a request to the Union Government to include these castes and sub-castes in the common list. However, the United Front Government has still not taken any decision in this regard. The Minister from my state and I myself too have contacted the Ministry officials time and again and every time we are assured that these 30 castes, sub-castes and communities would be included in the common list very soon.

I am sorry to say that the United Front Government makes tall claims but its decisions go against the OBCS. I ask the United Front Government and especially the Social Welfare Department to include the 30 backward castes, sub-castes and Communities of Gujarat in the Common List without further delay so that people belonging to those castes can avail of the 27 percent reservation for entering the services and for admission to the Medical and Engineering Colleges. Their names are